

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 7th May, 2024, 10:30 A.M.

CP (IB) No. 50/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- R.S. Dream Land Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

Mr. Anupam Dash, Adv.

ORDER

There is no representation for the petitioner. Ld. Proxy Counsel Mr. Priyanshu Kumar appeared on behalf of Mr. Anupam Dash for the respondent. Reply has already been filed. Two weeks' time is granted to file rejoinder, if any. List the matter by 25.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)